NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 17.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 41/16	TP 44/17	For hearing	433(e)	Rajasthan Steel Suppliers Vs UPT Fabrication Pvt. Ltd.

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

TITENDRA C.P.

Petitioner

FR DEEPAK

SARANGMATH.

Counsel for petitioner is present. He again requested time for compliance. List it on 08.11.2017.

MEMBER (J)

9900070912

MEMBER (T)